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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP/678/(IB)/2017  
NAME OF THE PETITIONER(S) : ARIHANT INVESTMENT  
NAME OF THE RESPONDENT(S) : VEREMAX TECHNOLOGIE SERVICES LTD  
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	SATISH PARAPARAN SR. ADVOCATE FOR SHOBHAN M PADMANABHAN ADVOCATE	VEREMAX TECHNOLOGIES (RESPONDENT)	
2.	Nilesh Kumar. Advocate. for M. Sunil Kumar. Advocate.	Arihant Investment (Petitioner.)	

**ORDER**

Counsels representing both the parties are present and made their submissions, in part. While making their submissions, counsel for respondent stated that they are having another round of talks for settling the matter between the parties and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 23.02.2018.

  
(S VIJAYARAGHAVAN)  
Member(Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)